

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.13403 of 2015

Bipin Bihari Pradhan

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Petitioner

Mr. B.K. Ragada, Advocate
Mr. Goutam Misra, Sr. Advocate (Amicus Curiae)
Ms. Pami Rath, Advocate (Amicus Curiae)
Mr. B.P. Tripathy, Advocate, Advocate

-versus-

State of Odisha & Others

....

Opposite Parties

Mr. P.K. Muduli, A.G.A for State
Mr. P.K. Parhi, DSGI along with
Mr. B.S. Rayguru, CGC for Union of India
Mr. Pankaj Sinha, Advocate along with
Ms. Sevati Soren, Advocate for Intervenor

**CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN**

**ORDER
07.12.2022**

Order No.

33. 1. Although an affidavit dated 2nd December, 2022 has been filed, *inter alia*, stating that 10,920 nos. of Multi Purpose Health Workers (MPHW) and Paramedical Staff numbering 55,262 “are also involved in case detection, follow-up and care etc.”, it is not clear whether these MPHWS are “available for treating persons affected with Leprosy” as indicated in para 4 of the Court’s order dated 14th November, 2022.

2. An affidavit has tendered by the Intervener in Court, wherein it is pointed out that in spite of sanction of funds by the Government of India for the purpose of engagement of 184 numbers of Leprosy Trained Para Medical Workers in 22 numbers of high endemic districts in Odisha, the funds appear to be diverted for other purposes.

3. Mr. Muduli, learned Additional Government Advocate states that a further affidavit will be filed specifically dealing with the issue of availability of Trained medical staff as well as Para Medical Workers for providing treatment to the persons affected by leprosy. The details regarding utilization of funds sanctioned by the Government of India from financial year 2013-14 onwards for the purpose of providing the above treatment as well as training, be also indicated in the said affidavit.

4. Another meeting of the Monitoring Committee shall be held in the month of January 2023, where the above issue will be specifically addressed. The Minutes of the meeting be placed before the Court, along with an affidavit, on the next date.

5. List on 13th February, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge